

Shriram General Insurance Co. Ltd. Vs Prem Prakash

Court: National Consumer Disputes Redressal Commission

Date of Decision: Jan. 5, 2018

Acts Referred: Motor Vehicles Act, 1988 " Section 157

Hon'ble Judges: Prem Narain, Presiding Member

Bench: Single Bench

Advocate: N.K. Chauhan, M.F. Siddiqui

Final Decision: Dismissed

Judgement